

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.5317 of 2019**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

Order No.04

Date: 09.07.2020

This case is taken up through video conferencing.

Mr. Dipankar Roy, learned A.C. to A.G., prays for and is allowed four weeks' time to seek instructions and file counter affidavit.

Put up this case under the heading "**For Admission**" after four weeks.

Sanjay/

(Rajesh Shankar, J.)